

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 91 OF 2015 &
IA NOS.140 OF 2015 AND 560 OF 2016**

Dated: 26th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Raichur Bio Energies Pvt. Ltd. ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Pritha Srikumar
Ms. Neha Mathen

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Neha Garg for R-1
Ms. Pratiksha Mishra for R-2 & R-3
Mr. G.S. Kannur
Mr. S. Nithin
Ms. Preeti Singh

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on **18.05.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**